

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 162. /UHC/Admin.A/2005

Dated: December 07, 2005.

Smt. Indira Ashish, District & Sessions Judge, Udham Singh Nagar is transferred and posted as Secretary Law cum L.R., Government of Uttaranchal, Dehradun vice Sri Umesh Chandra Dhyani.

No. 163. /UHC/Admin.A/2005

Dated: December 07, 2005.

Sri Servesh Kumar Gupta, District & Sessions Judge, Rudraprayag is transferred and posted as District & Sessions Judge, Pauri.

No. 164. /UHC/Admin.A/2005

Dated: December 07, 2005.

Sri Umesh Chandra Dhyani is transferred and posted as District & Sessions Judge, U.S.Nagar vice Smt. Indira Ashish after his withdrawal to regular side from the post of Secretary Law cum L.R., Government of Uttaranchal, Dehradun.

No. 165. /UHC/Admin.A/2005

Dated: December 07, 2005.

Sri Kawer Sain, Addl. District & Sessions Judge/F.T.C., Almora is transferred and posted as District & Sessions Judge, Rudraprayag vice Sri Servesh Kumar Gupta.

By Order of the Court,

Sd/-

(V.K. Maheshwari)

Registrar General.